

## **ADVISORY FOR EXISTING CENTRAL EXCISE AND SERVICE TAX TAXPAYER FOR ACCESSING THE NEW CBIC-GST TAX PAYER PORTAL**

### **(CBIC-ACES-GST INTEGRATED APPLICATION)**

Attention is drawn to the existing ACES Portal namely [www.aces.gov.in](http://www.aces.gov.in), the tax payer portal for online functionalities under Central Excise and Service Tax. The functionalities of ACES have been migrated and integrated with CBIC-GST Application now and available for tax payers under the CBIC-GST portal namely [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in) with effective from 26<sup>th</sup> May 2019 vide Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 read with Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued in this regard.

The procedure for existing tax payers to login and register under Central Excise is explained as follows:

1. The integrated CBIC Tax Payer portal for Central Excise, Service Tax and GST purpose is [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in)

Welcome to CBIC GST Portal! x +

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हिन्दी Sitemap Help A- A+ ■■

Ministry of Finance - Department of Revenue  
Central Board of Indirect Taxes and Customs  
Goods and Services Tax

NATION TAX MARKET

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lotification to extend the due dates for furnishing FORM GSTR-1 and GSTR-3B for the month of April 2019 for registered persons in specified districts of Odisha issued. » THE ACES PORTAL IS DOWN FOI

**GOODS & SERVICES TAX (GST)**  
The crucial piece in India's developmental strategy

COMMITTED TO TAXPAYER SERVICES

**GST will give an impetus to the economy and facilitate trade & industry**

**ADVANTAGES FOR TRADE & INDUSTRY**

- > Seamless flow of tax credit from manufacturer/supplier to user/retailer to eliminate cascading of taxes.
- > More efficient neutralization of taxes to make our exports more competitive internationally.
- > Common procedures for registration, duty payment, return filing and refund of taxes.
- > Benefit of exemption/compounding scheme for a large segment of small scale suppliers to make their products cheaper.

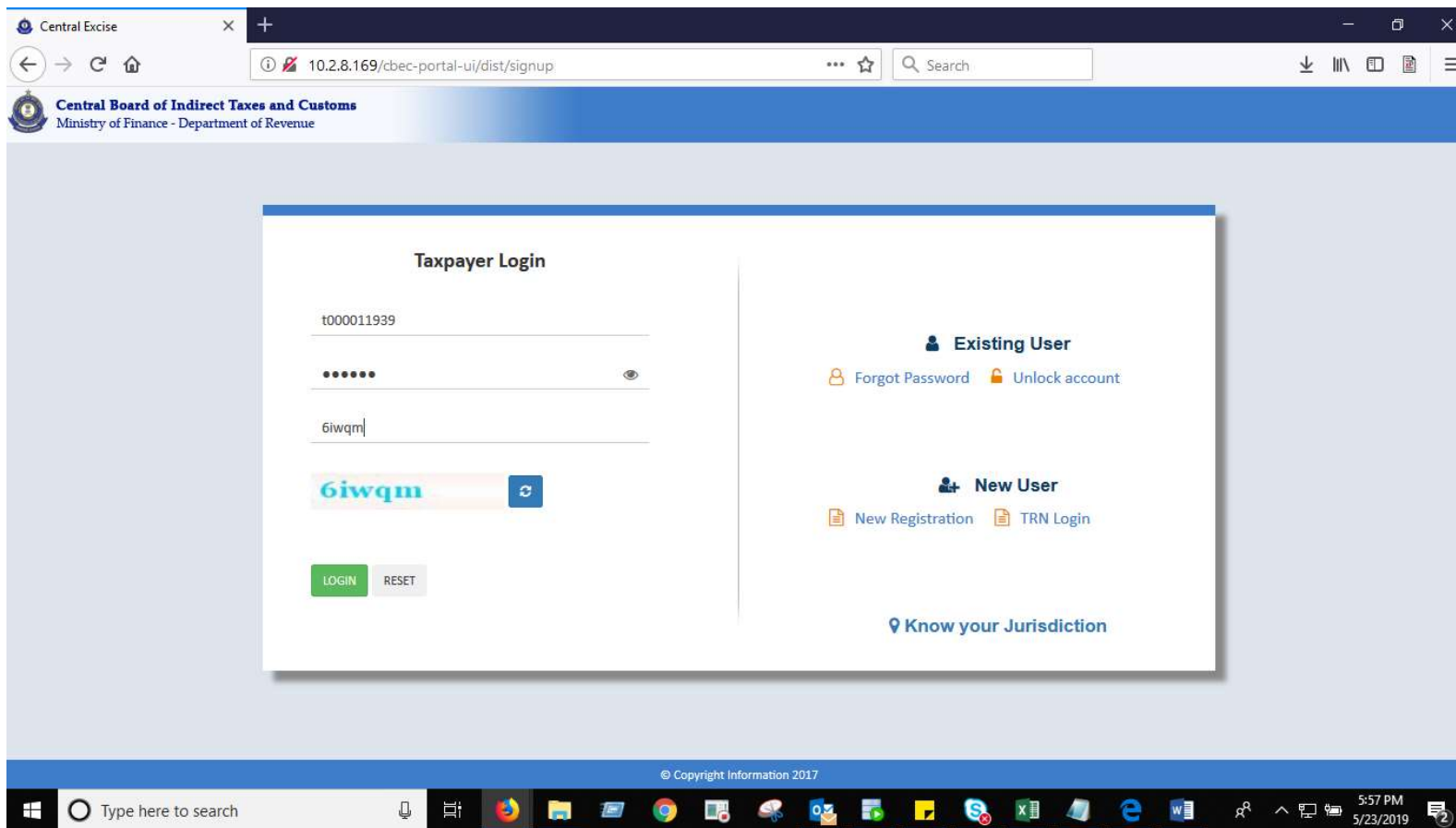
**BENEFITS TO ECONOMY**

- > To create a unified common national market.
- > To boost "Make in India" campaign and India as a "Manufacturing hub".
- > To boost investments & exports.
- > To generate more employment by increased economic activity.

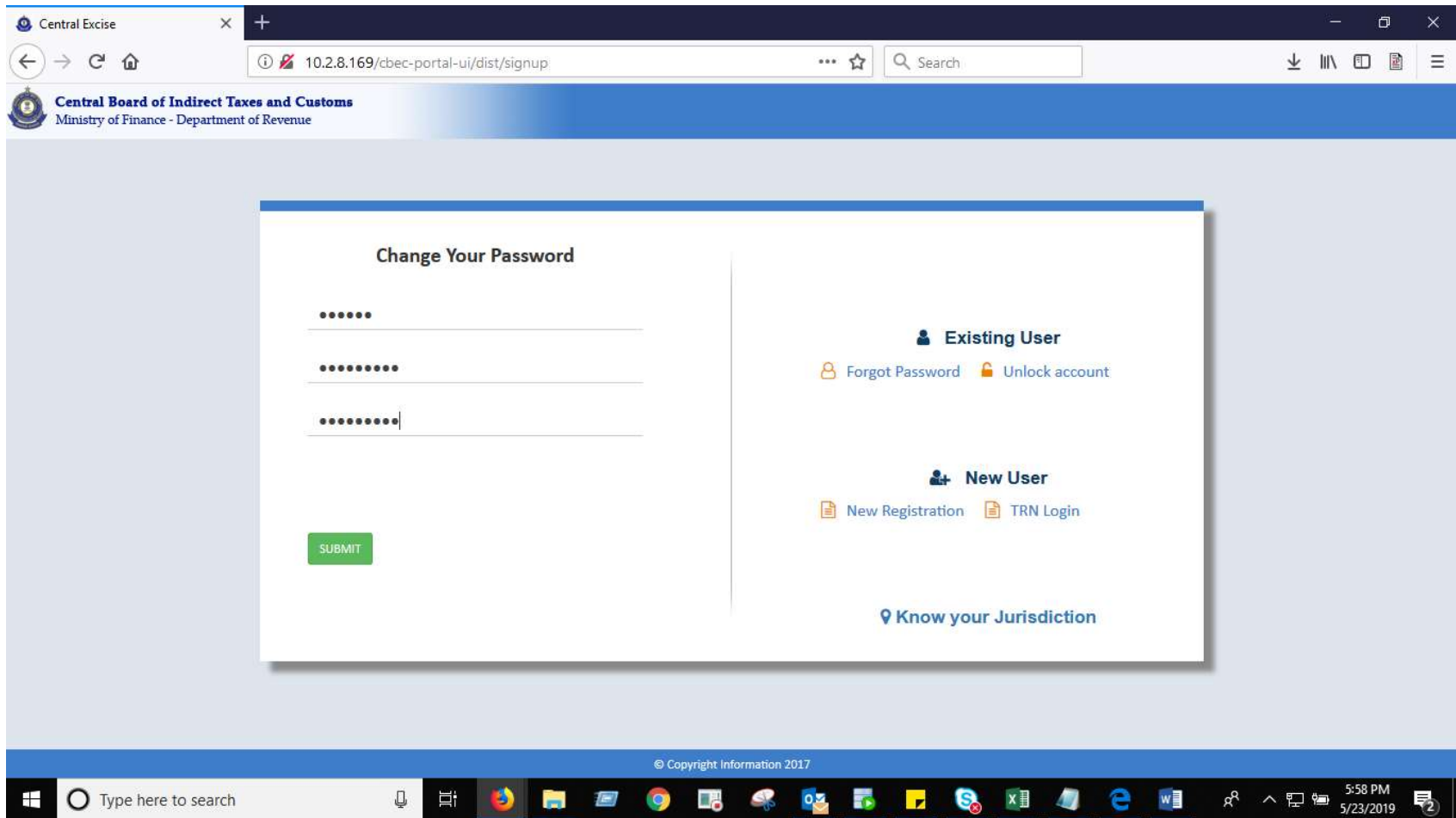
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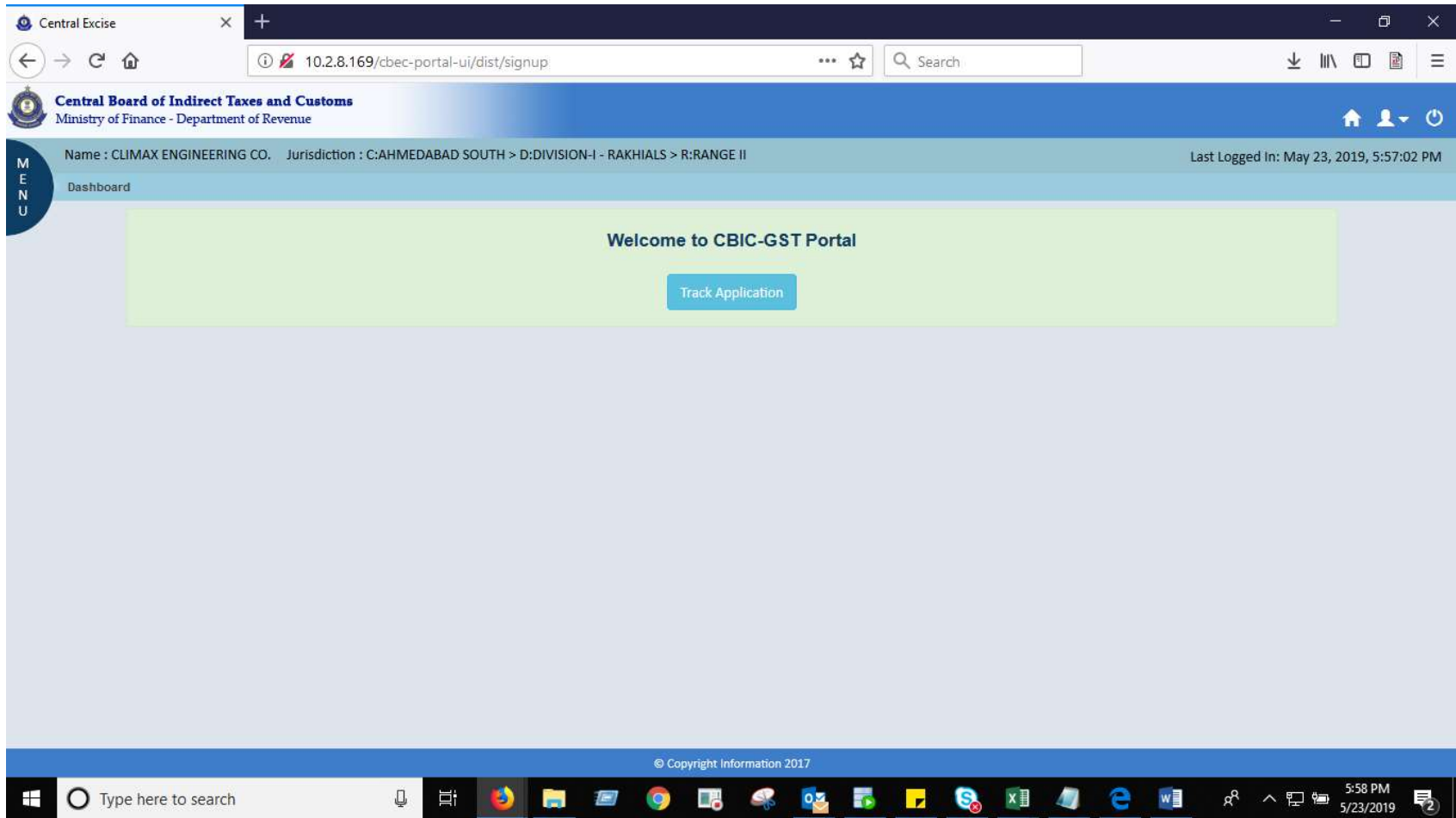
- The existing tax payer applicant will access the CBEC-GST tax payer portal namely the URL <https://cbic-gst.gov.in> and click on the link for “**ACES(CE&ST)**” on the Horizontal Menu Bar on the Top. The link leads to the ACES(CE &ST) Taxpayer login page.
- In the “Taxpayer Login”, the applicant need to provide **existing** user id and password credentials (**used by them to login to ACES portal**) as illustrated below:

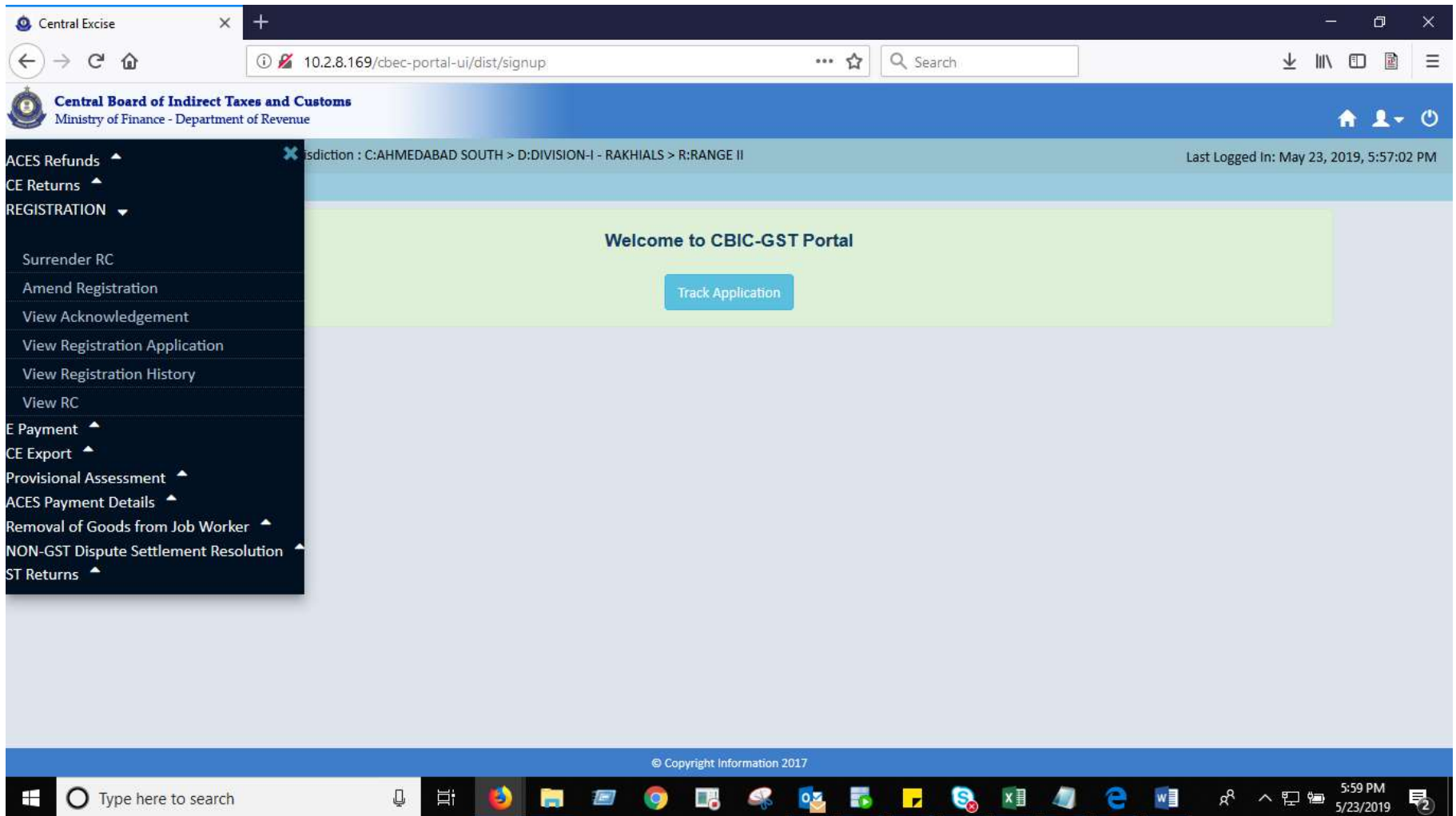


4. On successful authentication, the user will be mandated to change the password.



- 5. Thereafter, the taxpayers can login to the CBIC GST integrated portal i.e, [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in) with user id and the new password to do the transactions, like Amendments to Registration, filing of returns, filing of refund claims etc. as carried out earlier in the ACES portal([www.aces.gov.in](http://www.aces.gov.in)).





6. If the Taxpayer is facing any issue while accessing the CBIC GST portal or changing the Password, the Taxpayer can contact the **cbecmitra helpdesk** either through calling the toll free number-**18001200232** or through [mail-cbecmitra.helpdesk@icegate.gov.in](mailto:cbecmitra.helpdesk@icegate.gov.in) for resolution.

